

(b) what are the accrued losses so far incurred and are there any chances of this concern running in profit in the near future ; and

(c) why is there delay in appointing a full time Chairman ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) Yes, Sir.

(b) There are no accrued losses and it is estimated that the Corporation will earn a profit of about Rs. 2.12 crores in 1984-85.

(c) The appointment of a full time Chairman is being processed.

Plan to Provide Body Scan and Head Scanning Machines in Hospitals at Municipal Town

2722. SHRI P. R. KUMARAMANGALAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) how many full body scans and head scanning machines have been installed in India ;

(b) whether there is any plan to ensure that all Hospitals in Municipal Towns have this facilities available with them within a short span of time ; and

(c) if no such plan exists, will the Central Government in Co-ordination with the State Governments take up such a scheme in the near future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) The Government do not have information about the number of full body scans and head scanning machined which have been installed in the country. However, according to the available information, 26 institutions have been granted custom duty exemption for importing CT scanners.

(b) No, Sir.

(c) It is not possible to envisage such a scheme in view of the paucity of resources.

Balwaries Sanctioned during 1985-86

2723. SHRIMATI PHULRENU GUHA : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) how many Balwaries will be sanctioned during 1985-86 ; and

(b) how many creches will be sanctioned during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR) : (a) Balwadi Nutrition Programme is a non-expanding and Non-Plan Scheme. Therefore, there is no question of sanctioning more balwadis during 1985-86.

(b) 1,000 new creches are proposed to be opened during 1985-86.

National Commission on the Problem of Children

2724. SHRI MURLI DEORA : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether Government are aware that there are serious lacunae in the existing laws governing juveniles and this has been seriously affecting a large number of children around the country ; and

(b) whether Government propose to constitute a National Commission of inquiry to go into the problems of juveniles and suggest model legislation therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M.